GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE LOK SABHA UNSTARRED QUESTION NO. 189

To be answered on Friday, December 15, 2017 / Agrahayana

24, 1939 (Saka)

DBT

189. SHRI RAJESHBHAI CHUDASAMA

"Will the Minister of FINANCE be pleased to state:

(a)Whether the Government proposes to bring nearly half of its schemes under Direct Benefit Transfer (DBT) from the next financial year to track beneficiaries, improve efficiency and check leakages and if so, the details thereof :

- (b) whether the Government has initiated any comprehensive study in this regard and if so, the details thereof, and
- (c) The number of schemes already brought under DBT and number of schemes identified across Ministries for inclusion in DBT?"

ANSWER MINISTER OF STATE FOR FINANCE (SHRI P. RADHAKRISHNAN) (a) to (c): Direct Benefit Transfer (DBT) is Government's major reform initiative to re-engineer the existing delivery processes to ensure better and timely delivery of benefits using Information & Communication Technology(ICT). The scope of the DBT has been expanded to include following categories of schemes/beneficiaries:-

- i. Cash Transfer to individual beneficiary
- ii. In kind transfer to individual beneficiary
- iii. Other transfer within the programme design, comprising transfers made to various enablers of government schemes.

Identification of the Government schemes and bringing them under DBT ambit is an ongoing process. Schemes are being examined on the basis of predefined criteria to ascertain their suitability for DBT. Schemes have been examined in consultation with DBT cells, constituted in Ministries/Departments to facilitate DBT implementation. Till date, 462 schemes have been found DBT applicable. Their DBT on boarding is in progress. At present, 395 schemes from 56 Ministries/Departments have been on-boarded on DBT platform.

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